

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-76/2022/8304/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To  
Smti Aparna Ajitsaria,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>20</sup>22 September, 2022

Sub: **Civil vacation.**

Ref:- Your letter No.DJD/4206/2022 dtd. 17.09.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Civil vacation from 02.10.2022 to 18.10.2022.** The Addl. District & Sessions Judge, Dibrugarh and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-76/2022/8305-8306/A, dated** , 22-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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